

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 22nd day of January 2021

Original Application No. 330/01074 of 2019

Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)

Smt. Sunita Tara

. . . Applicant

By Adv : Shri Ashish Singh and Shri Ripu Daman Singh

V E R S U S

Senior Divisional Personnel Officer, East Central Railway, Mughalsarai and others.

. . . Respondents

By Adv: Shri S.K. Ray

O R D E R

No one is present on behalf of the applicant even in revised call.

Shri S.K. Ray, learned counsel for the respondents is present.

2. Order sheets shows that on previous dates i.e. 16.03.2020 and 01.01.2021 also no one was present on behalf of the applicant.

3. In view of the above it appears that the applicant has lost interest in prosecuting this case. The OA is dismissed for want of prosecution. There shall be no order as to costs.

(Justice Vijay Lakshmi)
Member (J)

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